

MR. DEPUTY CHAIRMAN: Which number? ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH: It is Rule No.238. ...*(Interruptions)*... The procedure is in Rule 238(A). The procedure is that I have to give intimation to the Chairman. So, I have given intimation to the Chairman. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I would request the hon. Members of Opposition that if you are serious, draft a proper motion and give it to the Chairman. ...*(Interruptions)*...

श्री नरेश अग्रवाल: सर, रूल्स में ऐसा कहीं नहीं लिखा है। ...*(व्यवधान)*... सर, रूल्स में ऐसा कहां लिखा है? ...*(व्यवधान)*...

श्री मुख्तार अब्बास नकवी: सर, हम माननीय सदस्यों से रिक्वेस्ट करेंगे कि ये सब्सटेंटिव मोशन लाएं और सब्सटेंटिव मोशन के बाद आप इसके ऊपर चर्चा कर लीजिए। ...*(व्यवधान)*... सर, हम चर्चा के लिए तैयार हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: There is a procedure. ...*(Interruptions)*... I am already asking you to go by procedure. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी: हम चर्चा के लिए तैयार हैं। ...*(व्यवधान)*... You give a substantive motion.

MR. DEPUTY CHAIRMAN: Shri Ritabrata Banerjee. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी: सर, जिस तरह से ये जनादेश का अपमान कर रहे हैं, इससे नुकसान इनका ही होगा। ...*(व्यवधान)*... एक तरफ ये जनादेश का और दूसरी तरफ चेयर की रूलिंग का अपमान कर रहे हैं। ...*(व्यवधान)*... आप तो अपमान महासभा बन गए हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Shri Ritabrata Banerjee. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी: सर, इनसे पूछिए कि ये चाहते क्या हैं? ...*(व्यवधान)*... क्या ये डिसकशन चाहते हैं? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Shri Ritabrata Banerjee. ...*(Interruptions)*... You start. ...*(Interruptions)*...

MATTERS RAISED WITH PERMISSION — *Contd.*

Need to stop the strategic sale of some alloy steel plants by SAIL

SHRI RITABRATABANERJEE (West Bengal): Sir, I stand here to voice the demand of the people of Bengal in general and Durgapur in particular to save the industrial city of Durgapur and stop the strategic disinvestment of Alloy Steel Plant. ...*(Interruptions)*...

[Shri Ritabrata Banerjee]

The Government has decided to strategically do the disinvestment of the Alloy Steel Plant which is one of the most important crowns of SAIL, which is capable of producing most special steels of nearly 500 varieties for use in science and technology, defence applications, submarines, research projects, neutrino experiment, high speed railways and many other very sophisticated technologies and strategic applications. It is not merely a plant, rather over the last 50 years, it has been developed as a strategic unit of the nation. The Alloy Steel Plant Collective took all pains to discharge its mighty role in national interest despite the fact that its regular employees' strength have been reduced from 7400 to mere 954 but did not compromise with its production and quality. ...*(Interruptions)*... Sir, the net loss in Alloy Steel Plant is nominal within SAIL. ...*(Interruptions)*... The move of Strategic Sale of ASP by SAIL Board is demoralizing the Steel Collective which works overtime to keep SAIL in a commanding height against global meltdown especially on steel industry. ...*(Interruptions)*... The industrious city of Durgapur is facing a tremendous problem and one after another industries have been closed down. ...*(Interruptions)*... Sir, from 13th-21st November, 104 km long march has been conducted, with the marchers spending the night in the house of the workers and labourers. The long march was without any flag and had the pictures of Dr. Bidhan Chandra Roy and Jyoti Basu. ...*(Interruptions)*... On 5th March the united people of Durgapur formed a 9 km long human wall from DPL Factory gate to Bankura More with the demand of saving Alloy Steel and Durgapur industrial area. ...*(Interruptions)*... Sixty-two thousand families have signed the memorandum urging to save Durgapur. ...*(Interruptions)*... Sir, through you, I want to say that all the local trade unions cutting across their affiliation and political ideology have come together and joined hands in Bardhaman District to fight this onslaught. I urge upon the Central Government, through you, to stop the Strategic Disinvestment of Alloy Steels Plant and different units of SAIL to bring out the steel collective of a very demoralizing scenario and motivate them to exert optimum efforts to regain the glory of SAIL and save Durgapur and West Bengal. ...*(Interruptions)*... Thank you, Sir. ...*(Interruptions)*...

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the issue raised by Shri Ritabrata Banerjee.

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the issue raised by Shri Ritabrata Banerjee.

PROF. JOGEN CHOWDHURY (West Bengal): Sir, I also associate myself with the issue raised by Shri Ritabrata Banerjee.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the issue raised by Shri Ritabrata Banerjee.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the issue raised by Shri Ritabrata Banerjee.

SHRI K. T. S. TULSI (Nominated): Sir, I also associate myself with the issue raised by Shri Ritabrata Banerjee.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I also associate myself with the issue raised by Shri Ritabrata Banerjee.

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I also associate myself with the issue raised by Shri Ritabrata Banerjee.

श्रीमती कहकशां परवीन (बिहार): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करती हूँ।

श्री राम नाथ ठाकुर (बिहार): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

**RE. DEMAND FOR DISCUSSION ON THE CONDUCT OF
GOVERNOR OF GOA — Contd.**

श्री मुख्तार अब्बास नक़वी: सर, मेरी तो इनसे यह रिक्वेस्ट है कि इन्होंने पूरे समय, जिस तरह से अभी भी और इससे पहले भी ...**(व्यवधान)**... सर, आपकी रूलिंग के बाद ...**(व्यवधान)**... आपने रूलिंग दे दी कि if they want a discussion, they can bring a substantive motion. They are questioning your ruling. This is the first point. यानी पहले तो जनता के जनादेश पर क्वेश्चन, फिर आपकी रूलिंग पर क्वेश्चन और फिर देश के लोगों के जनादेश का अपमान। ...**(व्यवधान)**... तो मेरी इनसे रिक्वेस्ट यह है कि अगर ये हाउस नहीं चलाना चाहते, हर दिन हाउस को डिस्टर्ब करना चाहते हैं, तो ये बता दें, हम उस तरह से फैसला करेंगे। ...**(व्यवधान)**... लेकिन हाउस और जनता के पैसे को ...**(व्यवधान)**... हम इस तरह से पानी में जाने नहीं देंगे। ...**(व्यवधान)**... अगर इन्हें चर्चा नहीं करनी है, सदन में केवल हंगामा करना है, तो ये तय कर लें कि क्या करना है। ...**(व्यवधान)**... तब फिर सरकार तय करेगी कि सदन चलाना है या नहीं चलाना है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: One second, please. ...**(Interruptions)**... Please, please ...**(Interruptions)**... Now, please listen to me. I am requesting you to please listen to me. I am only asking you. I am not against any discussion. Mr. Naqvi also said that they are also ready for a discussion. The only question is, you have to observe the formalities. ...**(Interruptions)**... Now please. ...**(Interruptions)**... Ghulam Nabiji, I should be allowed to speak. When the Chair is standing and when the Chair is speaking, shouting slogans is something I cannot tolerate. I want to convey something. That should be allowed. Ghulam Nabiji, I am saying that this is too much. I am only saying that if you think I am not reasonable, you have every right to tell me. LoP can also tell me. I am only saying this.